

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE N.ANIL KUMAR

DATE OF APPOINTMENT : 5th November, 2018

DECLARED ASSETS

ASSETS OF THE JUDGE

<u>IMMOVABLE PROPERTY</u>		<u>MOVABLES</u>			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
House Building in the land having an extent of 6 cents in Sy.No.148/2 in Kadamakudy Village		Rs.5,67,368/- (SB) SBI HIGH COURT BRANCH		Maruthi Swift 1986 Model No. KL-02/ Y 550	<u>Insurance Policy</u> Money Back Policy LIC Rs.2,50,000/-
Residential Building in the land having an extent of 7.332 cents in Sy.Nos.2155, 2157 and 2158 in Vanchiyoor, Muttathara Village.		-			LIC Jeevan Saral Rs.1,00,000/-
Garden Land having an extent of 17 Ares and 45 Sq. metres in Sy.No. 35/615 in Pulimath Village.	Nil				

LIABILITIES

Particulars:-

1. Outstanding liability as on 20.05.2019 in respect of Housing Loan No.35651309870 from the State Bank of India, High Court Branch is Rs.18,24,748/-.
2. Outstanding liability as on 20.05.2019 in respect of Housing Loan No.35160302328 from the State Bank of India, High Court Branch is Rs.5,20,508/-.

Date: 20.05.2019


JUSTICE N.ANIL KUMAR,
JUDGE

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE N.ANIL KUMAR

NAME OF THE SPOUSE : SMT.GAUDA ANIL KUMAR

DECLARED ASSETS
ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
		Rs.53,60,000/- (FD) CANARA BANK, BROADWAY BRANCH (voluntary retirement benefits from Canara Bank)	25 sovereigns of gold	Nil	Nil
		Rs.2,42,000/- (SB) joint a/c with Justice N.Anil Kumar CANARA BANK BROADWAY BRANCH			
Garden Land having an area of 14.117 Ares comprised in Sy.No.239/12-1 of Vilappil Village,					
Garden Land having an area of 6.07 Ares comprised in Sy.No.239/12-2 of Vilappil Village.					
Land having an area of 0.81 Ares comprised in Sy.No.238/4-1-1 of Vilappil Village.					

LIABILITIES

Particulars:-

NIL

Date: 20.05.2019


JUSTICE N.ANIL KUMAR,
JUDGE

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE N.ANIL KUMAR

NAME OF THE DEPENDENT
CHILD/CHILDREN : NIL

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicle s(Nos.)	Shares, Mutual Funds & others if any
NIL					

LIABILITIES

Particulars:-

- 1.
- 2.

Note:- Further details available with the Hon'ble Chief Justice

Date: 20.05.2019


JUSTICE N.ANIL KUMAR,
JUDGE,